

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2006

(From the judgement and order dated 25/07/2003 in CRLA No. 228/1999  
of The HIGH COURT OF PATNA)

KULWANT SINGH @ KULBANSH SINGH

Petitioner(s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With CRLMP No.7699/2006 - for c/delay in filing SLP and office report)

Date: 29/09/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. Anil Kumar Shrivastava,Adv.(A.C.)

Mr. Binay K. Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Issue notice.

ha R. Bhatia)

(Neena Verma)

(Rad

Court Master

Court Master